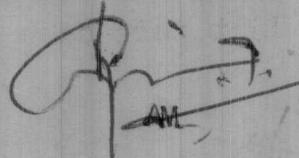


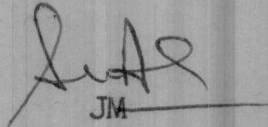
OA. 603/93

28.5.99

Hon. Mr. S. K. Agarwal, JM
Hon. Mr. G. Ramakrishnan, AM

None for the applicant. Sri P. Mathur learned counsel for the respondents, seeks 6 weeks time to file CA. Allowed. RA may be filed within 2 weeks, thereafter. List this case for orders on 3.8.99.


AM


JM

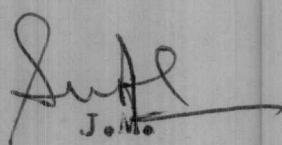
/pc/

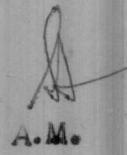
OA. 603/93

03/8/99

Hon. Mr. S. Dayal, A. M.
Hon. Mr. S. K. Agarwal, J. M.

None for the applicant. Shri Prashant Mathur for the respondents. On perusal of the order sheet, it appears that none appeared for the applicant on 18.1.99, 23.3.99 and 28.5.99 besides today. The applicant appears to have lost interest in this case. The O.A. is, therefore, dismissed in default and for non prosecution.


JM


A. M.

/m.m./